

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:489  
ANSWERED ON:14.07.2014  
. IMPLEMENTATION OF UNIFORM CIVIL CODE  
Adityanath Shri Yogi

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) Whether the Government proposes or has any proposal to implement a Uniform Civil Code across the country in the interests of national unity and integrity;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefore?

**Answer**

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (c) : Provision of Uniform Civil Code is there in Article 44 in constitution. Wide stakeholder consultation would be required for further steps in this regard.